

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.736
TO BE ANSWERED ON 07-02-2019

Community Toilets in AP

736. SHRI J.C. DIVAKARREDDY

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

(a) whether the Government of Andhra Pradesh is focusing on construction of community toilets in select villages of Vizianagaram, Anantapur and Srikakulam districts as many people are unable to construct toilets at their houses due to space constraints, if so, the details thereof and the financial assistance being provided to AP State by Union Government since the inception of the scheme, year and district-wise in the State;

(b) the details of the construction of individual and community toilets in select villages as part of the steps to achieve 100% 'Open Defecation Free' (ODF) status for the districts by February, 2018 in AP State;

(c) whether the construction of individual toilets had been going on smoothly in tribal areas too in Andhra Pradesh including Araku, Paderu and other areas, if so, the details thereof and if not, the reasons therefor; and

(d) the funds sanctioned/spent for the ODF in tribal areas since inception of the scheme in AP State?

ANSWER

MINISTER OF STATE IN THE
MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a)&(b) As per the information received from the Government of Andhra Pradesh, Community Sanitary Complexes (CSCs) have been sanctioned in Vizianagaram, Ananthapur and Srikakulam districts based on the requirement and proposals submitted by the districts. The State has already become Open Defecation Free (ODF) on 07.07.2018. The details of individual household latrines (IHHLs) and CSCs constructed in Vizianagaram, Ananthapur and Srikakulam districts are as given below:

Sl. No.	District	No. of IHHLs constructed	No. of CSCs constructed
1.	Vizianagaram	3,23,910	496
2.	Ananthapur	2,80,887	2603
3.	Srikakulam	3,43,565	3725

As sanitation is a State subject, Swachh Bharat Mission (Gramin) [SBM(G)] is being implemented through State/UT Governments. Hence, the funds under the programme are released to the States. Further allocation/release of the same to the districts is the

responsibility of the States. The details of funds released by the Government of India to Andhra Pradesh since 2014-15 are given below:

Sl.No.	Financial Year	Amount released (Rs. in crore)
1	2014-15	116.10
2	2015-16	234.17
3	2016-17	342.21
4	2017-18	1190.71
5	2018-19 (up to 05.02.2019)	690.58
Total		2573.77

(c) & (d) Yes, Madam. The details of IHHLs constructed and funds spent for the ODF in tribal areas in Andhra Pradesh since inception of the scheme, as per the information received from the State Government, are given below:-

Sl. No.	Integrated Tribal Development Agency (ITDA)	No. of IHHLs constructed	Funds spent (Rs. in lakh)
1	Srisailam	28223	5080.14
2	Rampachodavaram	18475	3325.5
3	Chintoor	9796	1763.28
4	Seethapeta	42901	7722.18
5	Parvathipuram	73285	13191.30
6	Paderu	52836	9510.48
Total		2,25,516	40,592.88